

¼ITEM NO.58

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 1132/2016
TARGHIV AHMAD @ MOHAMMAD TALHA Petitioner(s)

VERSUS

MANJAR ABBAS & ORS. Respondent(s)

Date : 27/10/2016 This petition was called on for hearing today.

For Petitioner(s) Mr. Nikhil Sharma,Adv.

Mr. Aftab Ali Khan,Adv.

Mr. Sanjay Kumar Singh,Adv.

For Respondent(s) Mr. Ujjwal Pandey,Adv.

Mr. Mohd. Muztaba,Adv.

Ms. Asha Gopalan Nair,Adv.

Mr. Vinay Garg,Adv.

Mr. Upendra Mishra,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Respondent No.1 has already filed the counter affidavit.

As per tracking report service of notice is complete on the
respondent Nos.2 and 3 but no one has entered appearance on their
behalf.

Mr. Upendra Mishra, Ld. Advocate has appeared on behalf of the
respondent Nos. 4 to 6. He seeks and is given one week's time to
file the vakalatnama and four weeks time to file the counter
affidavit. After expiry of said period, list the matter before the

Hon'ble Court.

(M V RAMESH)
Registrar

MG